

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.09.2019

**Misc. Application No. 480 of 2019
And
Appeal No. 396 of 2019**

Ms. Lopamudra Bandhopadhyay
Permanent resident at 21/1/1,
Benaras Road, Salkia,
Howrah - 711 106, presently residing at
1374 Jeet Plaza, Hossainpur, Madurdaha,
Kolkata - 700 107.

..... Appellant

Versus

1. Securities and Exchange Board of India
SEBI Bhavan, Plot No. C-4A, G Block,
Bandra Kurla Complex, Bandra (East),
Mumbai - 400 051.
2. GMS Infrastructure (Multi Marketing
Services) Ltd.
(Presently known as ADH Food
Products Pvt. Ltd.
29/3, B. T. Road, Third Floor,
11 No. Bus Stand, Kolkata - 700 056,
West Bengal.

..... Respondents

None for the Appellant.

Mr. Kumar Desai, Advocate with Mr. Mihir Mody, Mr. Sushant
Yadav, Advocates i/b K. Ashar & Co. for the Respondent Nos. 1.

None for the Respondent Nos. 2.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C. K. G. Nair, Member
Justice M. T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. Appeal called out. No one is present to press the appeal. The Appeal is dismissed for want of prosecution.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C. K. G. Nair
Member

Sd/-
Justice M. T. Joshi
Judicial Member

05.09.2019
Prepared & Compared by
PTM